

READ : G. R. No. MKC-2013/pra.kra.63/MKK, dated 19/06/2014.

READ : Hon'ble High Court letter No. B(Gen)1001/2015/882, dt. 22/09/15.

READ : Government Gazette Notification No.Rule/P.1605/2015,dt.26/08/15.

READ : District Court Order No. EB.03/33/2018, dated 12/06/2019.

ORDER :-

No. B.-04/EB.03/ 68 /2019 :- In view of the above and in exercise of the powers under Rule-4 of Chapter-II of the Gender Sensitization and Sexual Harassment of Women at the District Court in the State of Maharashtra and Goa (Prevention, Prohibition & Redressal) Regulations, 2014, the Undersigned modified the Committee constituted vide Sr. No. 4 above, known as "District Court Gender, Sensitization and Internal Complaints Committee" (DGSICC) for the establishment of District and Sessions Court, Ahmednagar, as under.

Sr. No.	Name of the Officer / Employee.	Designation in the Committee	Tenure
1	Smt. K. K. Patil, District Judge – 12 and Addl. Sessions Judge, Ahmednagar.	Chairperson	Two Years
2	Smt. R. R. Deshpande, 16 th Jt. Civil Judge, SD & Addl. C.J.M., Ahmednagar.	Member Secretary	Two Years
3	Shri. S. K. Patil, District Government Pleader, Ahmednagar.	Member	Two Years
4	Shri. B. B. Barhate, President, Ahmednagar Bar Association, Ahmednagar	Member	Two Years
5	Adv. Smt. Anjali S. Sudrik, R/o. Ahmednagar.	Member	Two Years
6	Adv. Smt. Pradnya Hendre-Joshi, R/o. Ahmednagar.	Member	Two Years
7	Sau. A. P. Zinje, Junior Clerk, Court of Civil Judge, J. D., Rahuri, Dist. Ahmednagar.	Member	Two Years


(Shrikant L. Anekar)

District Court, Ahmednagar))
Date :- 16/11/2019.))

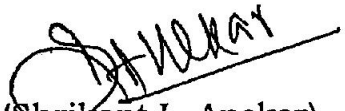
Principal District & Sessions Judge,
AHMEDNAGAR

No. B.-04/EB.03/ 68 /2019

Copy forwarded with compliments for information & necessary action to :-

1. Smt. K. K. Patil, District Judge - 12 & Addl. Sessions Judge, Ahmednagar.
2. Smt. S. S. Patil, 15th Jt. Civil Judge, SD & Addl. CJM, Ahmednagar
3. Smt. R. R. Deshpande, 16th Jt. Civil Judge, SD & Addl. CJM, Ahmednagar
4. Shri. S. K. Patil, District Government Pleader, Ahmednagar.
5. Shri. B. B. Barhate, President, Ahmednagar Bar Association, Ahmednagar.
6. Adv. Smt. Anjali S. Sudrik, R/o. Ahmednagar.
7. Adv. Smt. Pradnya Hendre-Joshi, R/o. 3707, 'Krupa Chhaya', Near Mahadeo Temple, Pansare Lane, Ahmednagar.
8. Shri. A. P. Zinje, Junior Clerk, Court of Civil Judge, J. D., Rahuri, Dist. Ahmednagar.
9. All Head of the Branches, District Court, Ahmednagar.
10. Order File/03.

District Court, Ahmednagar))
Date :- 16/11/2019.))


(Shrikant L. Anekar)
Principal District & Sessions Judge,
AHMEDNAGAR